

Central Administrative Tribunal
Principal Bench
New Delhi

OA No.3451/2017

New Delhi this the 07th Day of March, 2018

Hon'ble Mr. Raj Vir Sharma, Member (Judicial)
Hon'ble Ms.Praveen Mahajan, Member(Administrative)

1. Kuldeep Singh Meena, Aged about 26 years,
S/o Shri Subuddhi Lal Meena
R/o : Village –Mandawara, P.O.- Kurgaon,
Teh.-Sapotra, Distt.-Karauli, Rajasthan
2. Prem Chand Arya, Aged about 28 years
S/o Shri Ram Karan Arya,
R/o : Village &P.O. –Itawa, Arjun Colony,
Teh.-Pipalda, Distt.- Kota, Rajasthan.
3. Jay Singh Meena, Aged about 28 years
S/o Shri Laxmi Narayan Meena,
R/o Village-Chamanganj, P.O. –Babai,
Teh.- Indragarh, Distt. –Bundi, Rajasthan
4. Dharmendra Meena,Aged about 29 years
S/o Shri Babu Lal Meena
R/o : Village –Moondla Bisoti,
Teh.- Atru, Distt. –Baran, Rajasthan.Applicants

(All for Group B list regular recruitment)

(By Advocate: Present None)

VERSUS

Employees State Insurance Corporation & Another,
through;

1. The Director (Recrutiment),
ESIC, Panchdeep Bhawan,
CIG Marg, New Delhi-110002.
2. The Regional Director
ESIC Model Hospital Cum Occupational Disease Centre
Central Road, M.I.D.C. Area,
Andheri (East) Mumbai-400093. ... Respondents

(By Advocate:Mr. Prateek Kumar for Mr. Yakesh Anand)

O R D E R (ORAL)

(By Hon'ble Mr. Raj Vir Sharma, Member (J):-

None appeared on behalf of the applicants, even on revised call.

Mr. Prateek Kumar, proxy for Mr. Yakesh Anand, learned counsel for the respondents submitted that they have redressed the grievance of the applicant. On the last date of hearing also none was appeared on behalf of the applicants. Therefore, this OA is dismissed in default and for non-prosecution.

**(Praveen Mahajan)
Member(A)**

**(Raj Vir Sharma)
Member (J)**

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